

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION

No. 2986 / Checker  
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 16 February, 2024

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby specially empowers **Shri Aman Tigga, J.M.F.C., Baikunthpur** to try in a summary way all or any of the offences specified in the said Section.

**BY ORDER OF THE HIGH COURT**

*16/2/24*  
(Sudhir Kumar)  
Registrar General

Endt. No. 2987 / Checker  
III -6-2/2007 (Pt.I)

Bilaspur, Dated 16 February, 2024

- 1) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 3) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, **Koria (Baikunthpur)** *for information and necessary action.*
- 5) The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E.), High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 7) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 9) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 10) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 11) Shri Aman Tigga, J.M.F.C., Baikunthpur *for information & necessary action.*
- 12) The Additional Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
- 13) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
- 14) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

*16/2/24*  
(Sudhir Kumar)  
Registrar General